

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).2158/2019

(Arising out of impugned final judgment and order dated 07-05-2018 in SA No. 2/1990 passed by the High Court of Judicature at Allahabad)

MAHABIR JAIN UCHATTAR MADHYAMIK VIDYALAYA

Petitioner(s)

VERSUS

PREM NARAIN (D) THROUGH LRS. & ORS.

Respondent(s)

(WITH IA No. 185023/2018 - EXEMPTION FROM FILING O.T.)

Date : 21-02-2022 This petition was called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE SURYA KANT

For Petitioner(s) Mr. Puneet Jain , Adv.
Ms. Christi Jain , Adv.
Mr. Harsh Jain , Adv.
Mr. Umang Mehta, Adv.
Ms. Shruti Singh, Adv.
Ms. Pratibha Jain, AOR

For Respondent(s) Mr. Rituvendra Singh, Adv.
Mr. Abhinav Shrivastava, AOR

UPON hearing the counsel the Court made the following
O R D E R

In view of the letter circulated by learned counsel for the petitioner, list the Special Leave Petition on a non-miscellaneous day, namely, on 29 March 2022.

(SANJAY KUMAR-I)
AR-CUM-PS

(SAROJ KUMARI GAUR)
COURT MASTER